

Through FAX

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Principal District & Sessions Judge,
Hazaribagh.

Sub.: - Regarding nomination of Smt Garima Mishra ,C.J.M.,Hazaribagh, ministerial staff (Reader & Clerk) of the Court of C.J.M., an advocate practicing in the Court of C.J.M and a public prosecutor of the said Court for attending the NJA programme for **Court Excellence Enhancement Programme (CEEP-I) scheduled to be held on 25-27 August, 2017** at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate Smt. Garima Mishra, Chief Judicial Magistrate, Hazaribagh for attending the NJA programme for **Court Excellence Enhancement Programme (CEEP-I)** scheduled to be held on **25-27 August, 2017** at NJA, Bhopal.

Accordingly Smt. Mishra is accorded necessary permission for attending the said CEEP-I Programme.

Further, the Court has been pleased to nominate ministerial staff i.e. Reader & Clerk of the aforesaid Court as well as an Advocate practicing in the Court of CJM and a Public Prosecutor of the concerned Court for the aforesaid training programme.

I am, therefore, directed to request you to inform the CJM of your Judgeship accordingly and to furnish the name/address/mobile number of ministerial staff (Reader & Clerk), an advocate practicing in their Court as well as public prosecutor (in consultation with SP/District Magistrate of the concerned District) at an early date positively by **12th August, 2017**.

I am further to enclose the copy of template for Analysis (Annexure-1) to be filled up the CJM & its onward transmission to the address/E-mail id (as contained in the letter enclosed) of National Judicial Academy, Bhopal at the earliest.

This is for your information and needful.

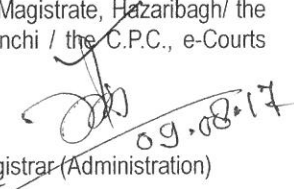
Encl.: - As above (03 sheets).

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 3668 /Apptt.

Dated Ranchi the 09.08.17

Copy forwarded to the Registrar (Administration), National Judicial Academy Campus, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Reg (Admn)/Ac. Prog./2017-18 /3084 dated 18.07.2017 / Smt. Garima Mishra, Chief Judicial Magistrate, Hazaribagh/ the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.


Registrar (Administration)